

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 206
TO BE ANSWERED ON 01.08.2018**

JEYPORE-MALKANGIRI PROJECT

***206. SHRI BALABHADRA MAJHI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in spite of signing of Memorandum of Understanding (MoU) between the Government of Odisha and the Ministry of Railways for Jeypore-Malkangiri Project, no tangible work has been done on the field even after nearly two years;

(b) if so, the details thereof and the reasons for such delay;

(c) whether shortage of manpower is one of the main reasons;

**(d) if so, the details thereof and the steps taken to address the same;
and**

(e) the target date fixed to commission the project?

ANSWER

MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
STARRED QUESTION NO. 206 BY SHRI BALABHADRA MAJHI TO BE
ANSWERED IN LOK SABHA ON 01.08.2018 REGARDING JEYORE-
MALKANGIRI PROJECT**

(a) to (e): Jeypore-Malkangiri New Line (130 Km) was included in Budget 2016-17 subject to approval by the Government (NITI Aayog, Cabinet Committee on Economic Affairs/CCEA). An MoU was signed between Ministry of Railways and Govt. of Odisha on 10.10.2016 wherein it was agreed to share the cost of project, 25% by Govt. of Odisha and 75% by Railways. The project was approved by Cabinet Committee on Economic Affairs (CCEA) on 20.02.2018 at a cost of ₹2343.64 crore.

The Final Location Survey (FLS) for 30 Km. has been completed. Finalization of L-Section and land requirement have been taken up. The land acquisition papers for first 30 Km. will be submitted to State Government by September, 2018. Further, land acquisition papers for balance 100 km is planned to be submitted to State Government by December, 2018.

There is no shortage of manpower with the Railway for carrying out the infrastructure project.

The project is targeted to be completed in 3 years after complete land acquisition by State Government.
